

March, 1991	1
Nov., 1991	2
Dec., 1991	3
Jan., 1992	1
Total:	26

Government approval has been conveyed to Air India for acquisition of 2 Airbus A-310-300 aircraft. These aircraft are likely to be received by Air India next year.

NRI Units in States

1112. SHRI CHINTAMANI JENA: Will the Minister of INDUSTRY be pleased to state:

(a) whether a large number of NRIs are setting up industrial units in Gujarat and other States;

(b) if so, the total number of units and amount of money invested State-wise;

(c) the details of incentives Government are offering to NRIs to set up similar enterprises in other parts of the country to ensure balanced industrial growth; and

(d) whether similar incentives cannot be given to indigenous entrepreneurs, especially women?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) and (b). Since the inception of the Special Approval Committee (NRI) in November, 1983, 63 approvals with an NRI investment of Rs. 48.5 crores have been accorded (upto December, 1988) for issue of Letter of Intent/SIA Registrations, foreign collaboration and Capital Goods import in the State of Gujarat.

The total number of import in the State of Gujarat. The total number of approvals accorded by this Committee have been 794 with an NRI approved investment of Rs. 385 crores. The State-wise details of approvals and approved investments are given in the Statement below.

(c) the salient features of the incentives offered to NRIs for setting up enterprises in any part of the country to ensure balanced industrial growth are listed below:

- i) NRIs have been given the benefit of repatriation of capital investment and the income earned thereon to the extent of 40% of the total paid up capital of the project.
- ii) In priority industries the benefit of repatriation on capital invested and income earned thereon is permissible to the extent of 74% of the total paid up capital of the project. In non-priority industries also repatriation benefits on capital investments are available, provided the units undertake export obligation of minimum of 60% of the output and a minimum of 75% of the output in the case of industries reserved for small scale sector.
- iii) NRIs have also been given incentives for import of capital goods, components and raw materials for setting up industrial units in accordance with the Import & Export Policy, 1988-91.
- iv) NRI investments are allowed for all activities except for real estate business or for agricultural and plantation activities.

(d) Indigenous entrepreneurs are treated on par with NRI investors with regard to Industrial Licensing Procedure. Similar

incentives are being offered to women entrepreneurs also under NRI scheme.

STATEMENT

State-wise NRI investment/approvals

<i>Sl. No.</i>	<i>State</i>	<i>No. of Approvals</i>	<i>NRI Investment (Repatriation as well as non-repatriation (Rs. in crores)</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
1.	Andhra Pradesh	73	25.87
2.	Bihar	1	0.12
3.	Dadra & Nagar Haveli	5	2.06
4.	Delhi	147	25.62
5.	Goa	7	1.16
6.	Gujarat	63	48.50
7.	Haryana	40	15.91
8.	Himachal Pradesh	9	2.82
9.	Jammu & Kashmir	1	0.15
10.	Karnataka	54	19.70
11.	Kerala	18	1.17
12.	Madhya Pradesh	19	13.87
13.	Maharashtra	152	144.76
14.	Orissa	8	2.98
15.	Pondicherry	4	4.25
16.	Punjab	13	4.29
17.	Rajasthan	16	8.38
18.	Tamilnadu	37	17.22

1	2	3	4
19.	Uttar Pradesh	68	40.76
20.	West Bengal	9	3.71
21.	Not indicated	50	1.69
Total		794	385.09

Air Service to Mount Abu

1114. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI: Will the Minister of CIVILAVIATION AND TOURISM be pleased to state:

(a) whether Government have received any proposal for airlinking Mount Abu with air service;

(b) if so, the details thereof;

(c) whether the proposal has been agreed to and if so, the time by which Mount Abu will be connected by air; and

(d) the places adjacent to Mount Abu where air service is available at present?

THE MINISTER OF STATE OF THE MINISTRY OF CIVILAVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) and (b). Requests have been received from the Government of Rajasthan and others for airlinking Mount Abu.

(c) Subject to availability of aircraft capacity and an operational airfield, Vayudoot has plans to airlink Mount Abu during the current plan period.

(d) At present, air services are available at Udaipur and Jodhpur near Mount Abu.

Air Accidents

1115. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI: Will the Minister of CIVILAVIATION AND TOURISM be pleased to state:

(a) whether some air accidents occurred in Gujarat as well as in some other parts of the country from 1 January, 1989 to 30 June, 1989; if so, the details of each accident including the lives and property lost and the compensation paid to each victim and the injured;

(b) the outcome of the enquiry made and action taken on findings in each case;

(c) the action taken against the persons responsible for such accidents and preventive measures taken for future; and

(d) whether any accident was due to any sabotage and if so, the preventive measures taken or contemplated to avoid recurrence of such accidents?

THE MINISTER OF STATE OF THE MINISTRY OF CIVILAVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) During the period from 1.1.1989 to 30.6.1989, there were four aircraft/helicopter accidents. None of these accidents occurred in Gujarat. The details of each accident. Including persons killed, injured and damage to aircraft are given in the statement below. The Pawan